

Monday, December 28, 1868

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

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*Abstract of the Proceedings of the Council of the Governor General of India,
assembled for the purpose of making Laws and Regulations under the
provisions of the Act of Parliament 24 & 25 Vic., cap. 67.*

The Council met at Government House on Monday, the 28th December 1868.

P R E S E N T :

His Excellency the Viceroy and Governor General of India, *presiding*.
The Hon'ble H. Sumner Maine.
The Hon'ble John Strachey.
The Hon'ble Sir Richard Temple, K. C. S. I.
The Hon'ble Sir George Couper, Bart., C. B.
The Hon'ble M. J. Shaw Stewart.
The Hon'ble D. Cowie.

OUDH TALUQDÁRS' BILL.

The Hon'ble MR. STRACHEY moved that His Honour the Lieutenant Governor of Bengal be added to the Select Committee on the Bill to define the rights of Taluqdárs and others in certain estates in Oudh, and to regulate the succession thereto.

The Motion was put and agreed to.

The Council adjourned till Monday, the 4th January 1869.

CALCUTTA, }
The 28th December 1868. }

WHITLEY STOKES,
*Asst. Secy. to the Govt. of India,
Home Department (Legislative).*